

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 174 OF 2019 &  
IA NO. 716 OF 2019**

**Dated : 31<sup>st</sup> October, 2019**

**In the matter of:**

**M/s. Green Infra Corporate Solar Limited**

**.... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **14.11.2019.**

**(Court Master)**

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